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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 1418/2010

SARABJIT SINGH

..... Plaintiff

Through: Mr. B.B. Gupta, Sr. Advocate with Mr. Nishant Datt, Mr. Pradeep Bhardwaj, Mr. Chirag Rathi, Mr.Kunal Sejwal, Advocates. versus

SURINDER MOHAN TARUN

..... Defendant

Through: Mr. Udit Arora, Advocate for LRs of Defendant.

Mr. Upendra Pratap Singh and Ms. Kheyali Singh, Advocates for Applicant in REVIEW PET. 235/2023.

Mr. Manmohan Kalra, Advocate for Applicant in REVIEW PET. 314/2023.

Ms. Pallavi Sharma Kansal, Mr. Saurabh Kansal and Mr. Manish Kumar, Advocates for D-2.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

<u>ORDER</u>

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30.04.2024

REVIEW PET. 314/2023 (seeking review of order dated 09.08.2023), REVIEW PET. 235/2023 (seeking review of order dated 09.08.2023), I.A. 24977/2023 (seeking modification of order dated 06.09.2023) and I.A. 17242/2023 (seeking directions)

List on 17.05.2024.

JYOTI SINGH, J

APRIL 30, 2024/kks